(b) 1. Mr. Makhota.
2. Mr. A. Kunave.
3. Mr. M. Kersic.
4. Mr. C. Debeijak.
5. Mr. Z. Jerin.
6. Dr. A. Robic.

(c) Capt V. Badhwar of the Ministry of Defence.

(d) (i) Exemption from customs duty on non-consumable goods and equipment, subject to the condition that these would be re-exported after the completion of the expedition.

(ii) Daily weather reports for the expedition on the short wave by the All India Radio.

(iii) Permission for the import of personal arms and ammunition for the duration of the expedition.

(e) The expedition is reported to have reached the summit.

श्री भक्त दर्शन : क्योंकि यूगोस्लाविया की ओर से हिमालय में आने वाला यह सबसे पहला दल है, तो क्या इस दल की ओर से सरकार को कोई रिपोर्ट मिली है, और अगर मिली है तो उसका आशय क्या है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : रिपोर्ट कैसी । शायद पहुंच गये हैं ! लेकिन अभी तो उनको मौका भी नहीं होगा रिपोर्ट भेजने का ।

अध्यक्ष महोदय : क्या उन्होंने कोई रिपोर्ट भेजी है ?

श्री जवाहरलाल नेहरू : रिपोर्ट क्या, खबर भेज सकते हैं, और जैसा कि अभी कहा गया, यह सुना गया है कि वह चोटी पर पहुंच गये हैं ।

श्री भक्त दर्शन : मैं यह जानना चाहता हूं कि इन विदेशी पर्वतारोही दलों के साथ जो हमारे सम्पर्क अधिकारी यानी लेयाजां आफिसर नियुक्त किये जाते हैं इनका क्या कर्तव्य होता है । मुझे सूचना मिली है कि हमारे भारतीय सम्पर्क अधिकारी को विदेशी पर्वतारोही बेस कैम्प तक ही ले जाते हैं आगे नहीं ले जाते जब कि वह पहाड़ पर चढ़ने में समर्थ हैं । क्या गवर्नमेंट को इस बारे में कोई शिकायत मिली है, और क्या सरकार उस पर विचार कर रही है ?

श्री जवाहरलाल नेहरू : जी नहीं, हमको कोई शिकायत नहीं मिली है, हम नहीं जानते । आम तौर से कोई एसी टीम जिसमें सात, आठ, दस आदमी होते हैं, उनमें से एक दो आदमी ही चोटी तक पहुंचते हैं, बाकी रास्ते में रुकते जाते हैं ।

श्री भक्त दर्शन : क्या गवर्नमेंट के ध्यान में कोई एसी शिकायत आयी है कि हमारे सम्पर्क अधिकारी जबकि वे चोटी पर जाने के योग्य भी थे तब भी उनको यह तुहमत लगा कर शामिल नहीं किया गया कि वह भारतीय हैं ?

श्री जवाहरलाल नेहरू : हमारे पास इस तरह की कोई शिकायत नहीं आयी है । बल्कि एसे मामले में तो जो टीम का लीडर होता है आखिरी फैसला उसी का होता है, जैसे कि जहाज के कप्तान का होता है या हवाई जहाज के पाइलट का होता है । बड़ से बड़े अफसर को पाइलट का हुक्म मानना पड़ता है ।

Committee on Peaceful Uses of Outer Space

*252. **Shri Kalika Singh:** Will the **Prime Minister** be pleased to state:

(a) why India and the United Arab Republic decided not to take part in the meeting in New York in May and June, 1959, of the *ad hoc* Committee on peaceful uses of outer space appointed as a result of 20-Power Draft resolution adopted by General Assembly of the U.N. on the 13th December, 1958;

(b) whether the Outer Space Committee established on the 12th December, 1959, of which India is a member, has begun its work; if so, the work done so far;

(c) what is the definition of Outer Space; and

(d) whether the Government has formulated its policy to bring about co-ordination between eastern and western powers for a peaceful approach towards the problem?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) India did not participate in deliberations of the *Ad Hoc* Committee on Peaceful Uses of Outer Space, established by General Assembly resolution 1348 (XIII), which met during May and June, 1959. India was of the view that the success of the Committee's work required the participation and co-operation of both the countries most advanced in this field, namely the U.S.A. and the USSR. This could not be brought about on the basis of the composition of the Committee as it then existed. It is not for the Government of India to give reasons for the decision of the United Arab Republic not to participate in these meetings.

(b) The Committee on Peaceful Uses of Outer Space, established on 12 December, 1959, has not, so far, met.

(c) There is, as yet, no accepted definition of Outer Space.

(d) As stated above, the Committee has not met so far; therefore, the specific views of the Government of India have not been called for. However, the Government will continue their efforts to bring about increased co-operation in the use of outer space for peaceful purposes.

Shri Kalika Singh: May I know whether India agrees to the use of its outer space by foreign powers, particularly when the base is used by planes of neighbouring countries which are members of military pacts?

Shrimati Lakshmi Menon: As stated in the answer, there is no definition of outer space.

Mr. Speaker: Whatever the definition of outer space may be, are you going to allow them?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): We do not allow anybody without our permission. Always permission is sought to be asked. The hon. Member has referred to the bases. Bases are very much in the public eye. No such question has arisen. We do not allow any armed aircraft to go over India, except under very rare circumstances in transit.

Shri Kalika Singh: May I know whether prohibition of carriage of military weapons in the outer space will be one of the subjects coming under the scope of the Outer Space Committee which met in December, 1959?

Shri Jawaharlal Nehru: The hon. Member is getting mixed up. Outer space is something very much outer. We do not carry weapons and other things when we are about 100 miles from the earth's surface. It is quite a different problem. Those problems of carrying military weapons, etc. arise when you are relatively near the earth's surface going from one place to another. When you go to outer space an entirely different set of problems arise.

Shri Kalika Singh: Has any near definition of outer space been decided upon? Beyond what height is outer space? There might be some discussion going on in some countries that it is 15 miles or 10 miles.

Mr. Speaker: Is there any accepted height?

Shri Jawaharlal Nehru: No, Sir. I have said so.

Shri Hem Barua: In view of the fact that outer space is not defined may I know whether outer space is that space in which laws, like Sir Isaac Newton's theory on gravitation and Einstein's theory of relativity do not operate?

Mr. Speaker: Shri Shukla.

Shri Vidya Charan Shukla: Have the Government of India been receiving any useful data or information

from friendly countries in their search for information on outer space?

Shri Jawaharlal Nehru: The Government of India are not engaged in any research on outer space.

Shri Vidya Charan Shukla: Have you received any useful data from friendly countries like U.S.A. or USSR about their own research on outer space?

Shri Jawaharlal Nehru: Such data as is available to the public is published in the scientific organs. If it is not to be published, it is not conveyed to any other country. If it is secret, it is not given, and when it is published it is not secret.

Publicity of Government of India

*253. **Shri A. M. Tariq:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that the Chief Minister of West Bengal while inaugurating the Eastern Zone Field Publicity Conference at Darjeeling recently referred to the duplication of publicity of the Government of India; and

(b) if so, the reaction of the Government of India to the statement?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). I presided at a Regional Publicity Conference at Darjeeling on the 30th May, at which the Chief Minister of West Bengal suggested, in his speech the need for more co-ordination and elimination of duplication.

In the later discussions that took place, I pointed out that we fully reciprocated the suggestion and one of the purposes for which the Conference was being held was precisely elimination of duplication. It was also pointed out that whatever action the Central Government took for plan publicity in the States for the Central Government was generally done after consultation with the State Governments.

श्री अ० मु० तारिक : मैं यह जानना चाहता हूं कि क्या वजीर साहब को इस बात का इल्म है कि प्लान पबलिसिटी के बारे में जो काम हो रहा है उसमें सिवाय डुप्लीकेशन के और कुछ नहीं है और हम एक भारी रकम इस तरह जाया कर रहे हैं ? अगर यह दुरुस्त है तो हुकूमत इस डुप्लीकेशन को रोकने के लिये क्या इक़दाम कर रही है ?

[شری اے - ایم - طارق : میں یہ جاننا چاهتا هوں کیا وزیر صاحب کو اس بات کا علم هے کہ پلان پبلسٹی کے بارے میں جو کام هو رها هے اس میں سوائے ڈپلیکیشن کے اور کچھ نہیں هے اور هم ایک بهاری رقم اس طرح ضائع کر رهے هیں - اگر یہ درست هے تو حکومت اس ڈپلیکیشن کو روکنے کے لئے کیا اقدام کر رهی هے -]

डा० केसकर : जो सवाल आपने पेश किया है मैं उससे इत्तिफाक राय नहीं हूं । प्लान पबलिसिटी तरह तरह के जरियों से हो सकती है और हो रही है । हो भी सकता है कि कहीं कहीं उसमें डुप्लीकेशन भी हो रहा हो लेकिन जो प्लान पबलिसिटी सेंटर से होती है या स्टेट से होती है उसमें फर्क होता है । स्टेट्स अपने अपने प्लांस के बारे में पबलिसिटी करती हैं जबकि सेंटर एक आलइंडिया पिक्चर देने की कोशिश करता है और इन दोनों के बीच में कोई लाइन खींचना कभी कभी मुश्किल हो जाता है और इसलिये हो सकता है कि कहीं कहीं डुप्लीकेशन हो । उसी डुप्लीकेशन को दूर करने के लिये स्टेट्स गवर्नमेंट्स और सेंटर के बीच में कभी कभी हम कांफ्रेंसेज कराते हैं ताकि ऐसा डुप्लीकेशन हो जाय ।

श्री अ० मु० तारिक : मैं यह जानना चाहता हूं कि क्या वजीर साहब को इस बात का इल्म है कि जो पबलिसिटी हम फिल्मों के जरिये करते हैं उसमें डुप्लीकेशन हैं क्योंकि जहां फिल्में फिल्म्स डिवीजन तैयार करता है